

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-204**  
IB-968/ND/2020

**IN THE MATTER OF:**

Sarvottam Granites & Marble  
Vs.  
Mahagun Real Estate Pvt Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 27.10.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sohaib alam and Mr. Dhruv Gupta on behalf of petitioner  
For the Respondent :

**ORDER**

Mr. Sohaib alam assisted with Mr. Dhruv Gupta appeared on behalf of petitioner and submitted that he has already filed the supplementary affidavit, which is on record. Ld. Counsel for the petitioner also submitted that the talks of settlement are going on between the parties and on this ground, he seeks adjournment. **On his request, list the case on 05.11.2020.**

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**